

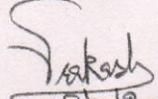
राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्याय पीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

NGT/PB/765/2021/Admin./ 259

Dated : 07th July, 2021

OFFICE ORDER

In compliance of Section 4 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 read with Rule 5 of the Prohibition of Smoking in Public Places Rules, 2008, to make office of National Green Tribunal, Principal Bench, New Delhi 'Tobacco Free Zone', the Competent Authority is pleased to nominate Deputy Registrar, NGT, PB to act as Nodal Officer for National Green Tribunal, Principal Bench, New Delhi.


07/07/2021
(Vidya Prakash)
Registrar General

To,
Ld. Deputy Registrar,
NGT, PB, New Delhi

Copy to:

1. PPS to Hon'ble Chairperson.
2. PA to Hon'ble Judicial & Hon'ble Expert Member.
3. PA to Registrar General, NGT, PB, New Delhi.
4. The Economic Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
5. All Section Incharge.
6. RTI Cell, NGT (PB), New Delhi.
7. Computer Section for uploading on NGT website.
8. Personal File.
9. Guard file (Admin).